

RECOMMENDATIONS OF THE BUSINESS ADVISORY COMMITTEE

MR. CHAIRMAN: I have to inform Members that the Business Advisory Committee, at its meeting held on 27th November, 2024, has allotted time for Government Legislative Business as follows:-

BUSINESS	TIME ALLOTTED
1. Consideration and passing of the following Bills :—	
(i) The Oilfields (Regulation and Development) Amendment Bill, 2024	Two Hours
(ii) The Boilers Bill, 2024	Two Hours
2. Consideration and passing of the following Bills, after they are considered and passed by Lok Sabha:—	
(i) The Banking Laws Four hours (Amendment) Bill, 2024	Four hours
(ii) The Railways (Amendment) Bill, 2024	Four hours
(iii) The Disaster Management (Amendment) Bill, 2024	Five hours
(iv) The Readjustment of Representation of Scheduled Tribes in Assembly Constituencies of the State of Goa Bill, 2024	Two hours
3. Consideration and return of the appropriation Bill relating to First Batch of Supplementary Demands for Grants for the year 2024-25, after it is considered and passed by Lok Sabha	Five hours